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(PART – I SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
PUBLIC NOTICE NO. 88 (RE-2008)/2004-2009

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NEW DELHI, DATED THE 25th September, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE 2008)

1. In Appendix 37D, under Table 10, the following is added in the Index of Market Linked Focus Products category under J after Sl.No.10 :

S.No.	Focus Product Code	Description of Product	ITC(HS) Code	Linked Market(s) for Focus product(s)/sector(s)
11.	10.11	Brake Linings and Pads	681310	Argentina, Brazil, Japan, South Africa, Korea RP, Iran and Russia
12.	10.12	Asbestos Friction materials	681390	
13.	10.13	Mounted Brake Linings	870831	
14.	10.14	Brake and Servo Brake parts, including ABS (other than Mounted Brake Linings covered under ITC(HS) Code 870831	870839	
15.	10.15	Gear Boxes	870840	
16.	10.16	Drive Axles with differentials, whether or not provided with other transportation components	870850	
17.	10.17	Non-driving axles and parts thereof	870860	
18.	10.18	Suspension Shock Absorbers	870880	
19.	10.19	Radiators	870891	
20.	10.20	Silencer and Exhaust Pipes	870892	
21.	10.21	Steering Wheels, Steering Columns and Steering Boxes	870894	
22.	10.22	Other Auto parts & Accessories	870899	
23.	10.23	Asbestos	68129011	
24.	10.24	Asbestos Packing Joints	68129021	
25.	10.25	Gasket	68129022	

2. Consequently, the above mentioned products/groups destined to specified linked markets only are entitled to benefit under Para 3.10.7 of Foreign Trade Policy (RE-2008)/2004-2009 on exports w.e.f 1.4.2008.

This issues in Public interest.

(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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